

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1671
ANSWERED ON:28.11.2001
SC/ST/OBC SELECTED ON MERIT
RAMDAS ATHAWALE

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether it is a fact as provided under para 11 of Explanatory Notes to DOPT OM No. 36012/2/96-Estt.(Res.) dated 2.7.1997 persons belonging to SCs/STs and OBCs who are selected on merit are not required to be shown against the quota of vacancies/posts reserved for their communities;

(b) if so, indicate total number of persons belonging to SCs, STs and OBCs who have been selected/recruited/promoted on merit to different categories of services and not counted against the `reserved quota of vacancies/posts` for their communities during the last five years under Ministry of Agro and Rural Industries; and

(c) indicate instances if candidates belonging to SCs, STs and OBCs who have been selected on merit but shown/adjusted against vacancies/posts reserved for their communities with reasons?

Answer

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

(a): Yes, Sir.

(b) & (c): Ministry of Agro and Rural Industries (ARI) was created on 1st September, 2001. Department of Industrial Policy and Promotion is the cadre authority in respect of the posts in the Ministry of ARI. No recruitment has been made in the Ministry of ARI since 1st September, 2001.